Central Administrative Tribunal Principal Bench, New Delhi

CP No.341/2017
In
OA No.1480/2015
New Delhi, this the 7th day of May, 2018

Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Praveen Mahajan, Member (A)

Deepak Bhardwaj, Grade.II/Head Clerk [Group-B]
Aged about: 49 years, Son of Mr. R.K..Bhardwaj
Resident of: G-17/15, first Floor
Sector -15, Rohini, New Delhi – 110 085.
Presently posted/working at:
Delhi Subordinate Services Selection Board
Government of N.C.T. Delhi, FC-18, Institutional Area
Karkardooma, near Railway Reservation Centre
Delhi-110 092, as Grade II/Head Clerk of
Delhi Administration Subordinate Services Cadre
Controlled and governed by Services Department
Government of N.C.T. Delhi. Petitioner

(By Advocate: Shri Ramesh Shukla for Shri Pradeep Kumar)

Versus

- Mr. A.Anbarasu, I.A.S. Secretary [Services]
 Services Department
 Government of N.C.T. Delhi, 7th Level
 Delhi Secretariat, I.P. Estate, New Delhi 110 002.
- 2. Mr. Prakash Chand Controller of Accounts, Principal Accounts Office Government of NCT Delhi, A-Block Vikas Bhawan, I.P. Estate, New Delhi – 110 110. Respondents.

(By Advocate: Shri R. N. Singh)

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Shri R. N.Singh, learned counsel for the alleged contemnors placed before us an order dated 01.05.2018. On perusal of the said order, it reveals that a sum of Rs.1, 24, 048/- has been paid on 16.04.2018 to the applicant.

Therefore, nothing survives in this Contempt. Contempt Petition is closed. Notices are discharged.

(Praveen Mahajan) Member (A) (Raj Vir Sharma) Member (J)

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